

THE HIGH COURT OF ORISSA, CUTTACK

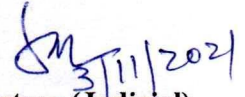
NOTIFICATION

No. XXXIII-55/2021- 12915 / Dated: 03.11.2021

For faster dissemination of case information to Government Departments, it is hereby notified that an Automated E-mail Alert Facility has been launched w.e.f. 01.11.2021 through which the Government Departments registered in CIS can get Court's Order/Judgment through e-Mail automatically as soon as an Order/Judgment is uploaded.

In this regard, staff of concerned sections of the Court are hereby directed to correctly tag departments during filing/registration of cases, properly maintain the master data of all Government Departments of the State in the Case Information System (CIS) for smooth functioning of the e-Mail Alert Facility. It is further directed to add/update details of departments such as nodal officer, e-mail ids in the module provided in this regard. A SOP along with screenshots of the module is annexed herewith for information.

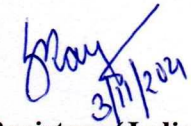
By order


Registrar (Judicial)

Memo No. XXXIII-55/2021- 12916 (150) / Dtd: 03 .11.2021

Copy forwarded to:-

1. All Officers of the Court
2. The Asst. Registrar-cum-Sr. Secretary to Hon'ble the Chief Justice.
3. All Asst. Registrar-cum-Sr. Secretaries/ Secretaries to Hon'ble Judges of the Court.
4. All S.R/ A.S.R & O.C/ Superintendents/ Section Officers of the Court.
5. Technical Director, NIC/Superintendent, Computer Section to upload in the website of the Court.
6. Notice Board.
for information and necessary action.


Deputy Registrar (Judicial)